GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1616 ANSWERED ON 20TH DECEMBER, 2018

BS-VI EMISSION NORMS

1616. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government will be ready with Bharat Stage (BS)-VI emission norms for petrol and diesel vehicles by the end of 2018;
- (b) if so, the details thereof;
- (c) whether the Government has formulated any schedule to make available BS-VI compliant vehicles in NCR and other metropolitan cities of the country suffering from the problem of pollution; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (d) The Government vide G.S.R. 889(E), dated 16.09.2016 has mandated mass emission standard for BS-VI throughout the country with effect from 1st April 2020. Further, Hon'ble Supreme Court vide its order dated 24th October, 2018 has directed that no new motor vehicle conforming to the emission standard Bharat Stage-IV shall be sold or registered in the entire country with effect from 01.04.2020.
